

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 33

C.P. (IB)/190(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. RAMESH
DATTATRAY SAWANT**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Kartikee Korgaonkar a/w Resolution Professional present through VC. Adv. Valentine Mascarenhas i/b SDS Advocates for the Petitioner / Financial Creditor present through VC. Adv. Yash Jariwala a/w Adv. Mahak Guru for the Personal Guarantor present through VC.

Somebody appears for the Personal Guarantor; however, her voice is not audible. List this matter on Board on **26.04.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**